

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 673/TT/2020

Subject : Petition for determination of transmission tariff from COD to 31.3.2024 in respect of two assets under “Transmission System associated with Tehri Pump Storage Plant (PSP)”.

Date of Hearing : 23.6.2022

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Power Grid Corporation of India Ltd.

Respondents : Uttar Pradesh Power Corporation Ltd.& 16 Others

Parties present : Shri Tabrez Malawat, Advocate, THDC
Ms. Ankita Bafna, Advocate, THDC
Shri S. S. Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri A.K. Verma, PGCIL
Shri Mukesh Kumar, THDC
Shri L.P. Joshi, THDC
Shri Rajesh Sharma, THDC
Shri Neeraj Kumar Verma, THDC
Shri Ajay Vaish, THDC

Record of Proceedings

Case was called out for virtual hearing.

2. The order in the instant petition was reserved on 29.10.2021. However, the order could not be issued prior to the former Chairperson Shri P. K. Pujari demitting office. Accordingly, the matter is listed for hearing today.

3. The representative of the Petitioner submitted that all the information for determination of tariff has been submitted which may be considered for determination of transmission tariff. He further prayed for a week’s time to file additional submissions with justification with respect to time over-run in the matter.



4. Learned counsel for THDC submitted that the reply filed by them is already on record and the same may be considered while allowing the claims of the Petitioner. However, THDC may be given time to file reply to the additional submissions of the Petitioner.

5. The Commission directed the Petitioner to submit its additional submissions on or before 1.7.2022 with advance copy of the same to THDC and THDC may file reply to the same by 9.7.2022. The Commission further directed the parties to adhere to the timelines and observed that no extension of time shall be granted.

6. After hearing the parties, the Commission reserved order in the petition.

By order of the Commission

sd/-
(V. Sreenivas)
Jt. Chief (Law)

